

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 745 OF 2024

IN THE MATTER OF:

Siyaram Mandal

..... PETITIONER

VERSUS

Eldico Company & Anr.

..... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 10.07.2024)

Siyaram Mandal  
Tibri Nath Mandir Bareilly  
Phone: 7009472434

..... PETITIONER

VERSUS

1. UTTAR PRADESH POLLUTION CONTROL BOARD,

Through its Member Secretary  
Building No. TC-12V,  
Vibhuti Khand. Gomti Nagar.  
Lucknow-226010  
Phone - +91-522- 2720831  
Email: [ms@uppcb.in](mailto:ms@uppcb.in)

(RESPONDENT NO.1)

2. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

Regional Office(CZ), Lucknow  
Kendriya Bhawan, 5th Floor,  
Sector "H". Aliganj, Lucknow-226020  
Phone – 0522-2324025  
Email: [roc.z.lko-mef@nic.in](mailto:roc.z.lko-mef@nic.in)

(RESPONDENT NO.2)

3. DISTRICT MAGISTRATE, BAREILLY

Office of District Magistrate,  
Collectorate. Bareilly -243001  
Phone - 05812427043  
Email: [dmbar@nic.in](mailto:dmbar@nic.in)

(RESPONDENT NO.3)

4. DEVELOPER AT ELDICO COMPANY

Through its Administrative Head.  
201-212, 2<sup>nd</sup> Floor Splendour Forum. Jasola District Centre  
New Delhi-11025  
Phone +91 1140655111  
Email: [contact@eldicoproperties.com](mailto:contact@eldicoproperties.com)

(RESPONDENT NO.4)